

PATNA HIGH COURT. PATNA**Addendum**

Dated, The 21st February, 2026

No. 173 A : In continuation to this Court's Notification No. 164A, dated 20.02.2026, adding therein that Sri Awinash Kumar (at Sl. No. 88), District & Additional Sessions Judge, Patna under order of posting as District & Additional Sessions Judge, Madhubani has further been recommended for posting as Joint Secretary, Bihar State Legal Services Authority, Patna.

The Officers mentioned at Sl. Nos. 49, 63, 100, 106, 140 and 152 in above-mentioned Notification, whose prayers / representations for mid-term / pre-mature transfer have been allowed, will not be entitled for Transfer Allowance.

The Notification No. 164A, dated 20.02.2026 stands modified in aforesaid terms.

**By order of the High Court,
Sd/- Anamika T.**

Registrar General I/c

Memo No. 16634 - 16690 / A.D. Apptt., Dated, Patna the 21st February, 2026

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar (Recruitment & Appointment) Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / Chairman, Municipal Building Tribunal-I, Patna / Chairman, Municipal Building Tribunal-II, Patna / I/c Registrar-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Legal Cell, Patna High Court, Patna / Section Officer-I/c, A.D. Misc., Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna and all the Principal District & Sessions Judges of Bihar for information [**and communication to the officer concerned**].

[-] Principal District and Sessions Judges concerned.

By order of the High Court,

Registrar General I/c

Anamika